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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1018/2000

New Delhi, this the 6th day of August, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S. Tampli, Member (A)

Shri Brahm Prakash
S/o Shri Hari Singh,
Working as Security Guard,
under respondent No.3.
R/o Village Pooth Kalan
P.O.Rajhkalan, Delhi.Applicant

(By Advocate Shri T.C. Aggarwal)

V E R S U S

1. Union of India
Through
The Secretary,
Ministry of Information &
Broadcasting, Shastri Bhawan,
New Delhi - 110 001.
2. The Dy. Director General
(Admn.) Doordarshan
Doordarshan Bhawan, Mandi House
New Delhi - 110 001.
3. The Station Engineer
High Power Transmitter,
Doordarshan, Pitampura,
New Delhi - 34.

....Respondents

(By Advocate Shri R.V. Sinha)

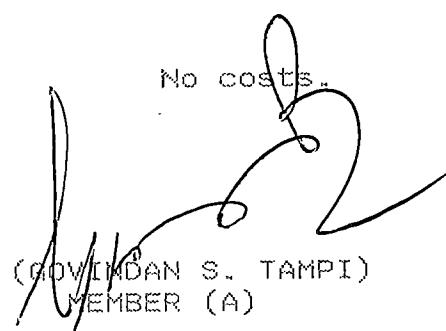
O R D E R (ORAL)

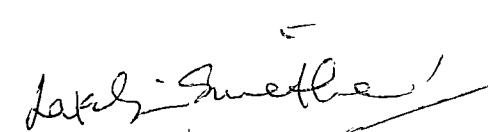
By Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Shri T.C. Aggarwal, learned counsel for the
applicant seeks permission to withdraw the OA.

2. In the above circumstances, OA 1018/2000
is dismissed as withdrawn.

No costs.


(GOVINDAN S. TAMPI)
MEMBER (A)


(SMT. LAKSHMI SWAMINATHAN)
VICE-CHAIRMAN (J)

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